

>

Title: Regarding Semi High Speed Railway Project from Trivandrum to Kasaragod-laid.

SHRI K. MURALEEDHARAN (VADAKARA): I would like to raise a matter regarding semi high speed Railway project from Trivandrum to Kasaragod by a joint venture of govt of Kerala and ministry of railways. Out of the 530 km line 450 km are at ground level. At present, alignment of the project would lead to eviction of 20000 families. As per the NITI AAYOG the cost of the project will be one lakh and twenty thousand cores and will not be feasible. The Railways have announced that all express trains in the country will be operated at a speed of 150 kmph by 2025. Semi high speed trains would become operational in 2030. I, therefore, urge upon the Government to change the present alignment to avoid thickly populated areas and also give direction to the state government to stop the acquisition of land for the project without final approval of the Central Government.